

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

OP No. 3 of 2012 & IA-176 of 2013

Dated : 13th December, 2013

Indian Biomass Power Association

...Petitioner(s)

Versus

Ministry of Power Govt. of India & Anr.

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matter for hearing on **29.01.2013.**

COURT MASTER